

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 381 OF 2018 &
IA NO. 1836 OF 2018

Dated : 15th February, 2019

In the matter of:

Co-Generation Association of India

... Appellant(s)

Vs.

**Maharashtra Electricity Regulatory Commission
& Ors.**

... Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by the both the parties, list the matter on **29.03.2019.**

Court Master/PS